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Government of India
Ministry of Finance
Department of Financial Services

New Delhi, the 10th July, 2019

NOTIFICATION

S.O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Sh. Ganesh K, Executive Director(CRM), Life Insurance Corporation of India to the post of Whole-Time Member(Life) in the Insurance Regulatory and Development Authority of India (IRDAI) with a fixed pay package of Rupees Four Lakh per month (without facility of house and car) for a period of three years from the date of assumption of the charge of the post or till he attains the age of 62 years or until further orders, whichever is the earliest.

[F.No.R-16011/02/2012-Ins.I]

Mt Singh
(Mritunjay Singh)

Under Secretary to the Government of India

To

The Manager,
Government of India Press,
Mayapuri,
New Delhi.

Copy to:

1. Sh. Ganesh K, Executive Director(CRM), Life Insurance Corporation of India
2. Chairperson, IRDAI
3. Chairman, Life Insurance Corporation of India
4. PS to FM/PS to MoS
5. PS to Finance Secretary/PS to Secretary (FS)/PS to AS (B)/PS to AS (FI)/PS to AS(DRT)/PS to AS(IF)
6. Under Secretary (Ins.II)
7. Secretariat of the Appointments Committee of the Cabinet with reference to Information Note No. 18/9/2019-EO(SM.II) dated 09.07.2019
8. CMDs-NICL/NIACL/OICL/UIICL/AICL/GIC

Mt Singh
(Mritunjay Singh)

Under Secretary to the Govt. of India